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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.3061 of 2004

New Delhi, this the 17th day of February, 2005

HON'BLE SHRI M.K. MISRA, MEMBER (A)

Smt. Om Kumari Gupta,
W/o Late Shri Hari Om Gupta,
Working as Helper Grade-II,
Under JE/Br. Special-II,
Northern Railway Station, Shakurbasti,
New Delhi.

....Applicant

(Applicant in person)

versus

1. Union of India through the General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. The Chief Engineer,
Bridge Department, Northern Railway,
Baroda House, New Delhi.
3. The Dy. Chief Engineer,
Northern Railway,
Bridge Line Office,
Lajpat Nagar, New Delhi.

....Respondents

ORDER (ORAL)

Applicant in person appeared and requested for withdrawal of the OA with liberty to file a fresh OA. Permission is granted with liberty to the applicant to file a fresh OA, if so advised. Accordingly, the present OA is dismissed as withdrawn.


(M.K. MISRA)
MEMBER (A)

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